

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 10**

**IA 1891/2024 in C.P. (IB)/3080(MB)2018**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 24.04.2024**

**NAME OF THE PARTIES:      PUNJAB NATIONAL BANK VS UNIJULES**  
**LIFE SCIENCES LIMITED**

Section 7 of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

**IA 1891/2024 –**

1. Mr. Aman Kacheria, Advocate a/w Ms. Sakshi Dube, Advocate i/b Agarwal & Dhanuka Legal appeared for the Applicant.
2. Mr. Rohit Gupta, Advocate a/w Mr. Krishnan Iyer, Mr. Rahul Pilla, Advocate i/b Pragnya Legal appeared for the Resolution Professional.
3. Respondent no. 1, 3 & 4 are directed to file reply within two weeks and serve copy of the to the Applicant at least two days before the next date of hearing.
4. List this IA on **14.05.2024** for hearing.

**Sd/-**

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**